IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP -17/2016

IN THE MATTER OF:

A.K.C.M. Insu Auxiliary Pvt. Ltd.

.....PETITIONER

SECTION:

Under Section 100-104

Order delivered on 19.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Ms. Medha Bhargava, Advocate

For the Respondent

: -

For the ROC/RD (NR)

: Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present. Ld. Counsel for the ROC/
RD has appeared and seeks time for making the oral submissions in relation to
the petition as the files are not readily available, the same as being transferred from Hon'ble High Court, Delhi. On that count, two weeks time is granted.

List on 07.8.2017.

(R. VARADHARAJAÑ) MEMBER (JUDICIAL)

Surjit 19.7.2017